



**HIGH COURT OF JUDICATURE FOR RAJASTHAN AT
JODHPUR**
D.B. Spl. Appl. Writ No. 501/2024

Janardan Rai Nagar Rajasthan, Vidyapeeth (Deemed) University,
Through Its Director, Directorate Of Distance Education, Udaipur
Rajasthan.

-----Appellant

Versus

1. Union Of India, Ministry Of Human Resource Development, Through Its Secretary, New Delhi
2. University Grants Commission, Through Its Secretary, New Delhi
3. Director, Distance Education Council, Ignou, New Delhi
4. All India Council For Technical Education, New Delhi 110002
5. Director, Distance Education Council, Cum Secretary Ugc-Aicte-Dec Joint Committee For Technical And General Education In Distance Mode, Through Its Secretary (Director, Distance Education Council), Indira Gandhi National Open University, New Delhi.
6. The State Of Rajasthan, Through Its Secretary, Department Of Higher Education, Secretariat, Jaipur

-----Respondents

Connected With

D.B. Spl. Appl. Writ No. 439/2024

Institute Of Advanced Studies In Education (Iase), (Deemed University), Gandhi Vidya Mandir, Sardarshahar, Churu (Rajasthan) Through Its Registrar Shri Dharam Singh Gehlot, Aged About 62 Years.

-----Appellant

Versus

1. The Union Of India, Through The Secretary, Ministry Of Human Resources Development, Shastri Bhawan, New Delhi.
2. University Grants Commission (Ugc), Bahadur Shah Zafar Marg, New Delhi - 110001.
3. Director, Distrance Education Council (Dec) Indira Gandhi National Open University, Maidan Garhi, New Delhi - 110068.
4. All India Council For Technical Education (Aicte), Indira Gandhi Indoor Stadium, Indraprastha Estate, New Delhi - 110002.
5. Director, Distance Education Council (Dec) Cum Secretary, Ugc-Aicte-Dec Joint Committee For Technical And General Education In Distance Mode, Indira Gandhi National Open University, Maidan Garhi, New Delhi - 110068.
6. The State Of Rajasthan, Through The Secretary, Department Of Higher Education, Secretariat, Jaipur.
7. Harekrishna Verma S/o Shri Yadunandan Verma, Presently Working On The Post Of Sdo Grade-1, Defence Estates Officer, Bathinda, Punjab.

-----Respondents



D.B. Spl. Appl. Writ No. 500/2024

Janardan Rai Nagar Rajasthan, Vidyapeeth (Deemed) University,
Through Its Director, Directorate Of Distance Education, Udaipur
Rajasthan

----Appellant

Versus

1. Distance Education Bureau, University Grants Commission
(Formerly Distance Education Council) Through Its
Deputy Director, Dec Building Indira Gandhi National
Open University, New Delhi 110002
2. University Grants Commission, Through Its Secretary,
New Delhi 110002

D.B. Spl. Appl. Writ No. 494/2024

Janardan Rai Nagar Rajasthan, Vidyapeeth (Deemed)
University, Through Its Director, Directorate Of Distance
Education, Udaipur Rajasthan

----Appellant

Versus

1. Union Of India, Ministry Of Human Resource
Development, Through Its Secretary, New Delhi
2. University Grants Commission, Through Its
Secretary, New Delhi
3. Distance Education Bureau, University Grants
Commission (Formerly Distance Education
Council) Through Its Director, New Delhi.

----Respondents

D.B. Spl. Appl. Writ No. 602/2024

Institute Of Advanced Studies In Education (Iase),
(Deemed University), Gandhi Vidya Mandir,
Sardarshahar, Churu (Rajasthan) Through Its Registrar
Shri Dharam Singh Gehlot, Aged About 62 Years

----Appellant

Versus

1. The Union Of India, Through The Secretary,
Ministry Of Human Resources Development,
Shastri Bhawan, New Delhi.
2. University Grants Commission, Bahadur Shah
Zafar Marg, New Delhi 110001
3. Distance Education Council, Indira Gandhi
National Open University, Maidan Garhi, New
Delhi 110068
4. The State Of Rajasthan, Through Secretary,
Department Of Higher Education, Secretariat,
Jaipur

----Respondents



For Appellant(s) : Mr. R.N. Mathur, Senior Advocate assisted by Mr. Surendra Singh Choudhary.
Mr. M.S. Singhvi, Senior Advocate assisted by Mr. Akhilesh Rajpurohit, Mr. Kartik Lodha & Mr. Hardik Vyas.

For Respondent(s) : Mr. Ashwini Kumar Matta, Senior Advocate.
Mr. Manish Patel, AAG.
Mr. Akshay Nagori.
Mr. B.P. Bohra.
Mr. Narendra Singh Rajpurohit.
Mr. Ramniwas Choudhary for the applicant.

HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI
HON'BLE MR. JUSTICE YOGENDRA KUMAR PUROHIT

Order

28/05/2024

Mr. R.N. Mathur, learned Senior Advocate assisted by Mr. Surendra Singh Choudhary; Mr. M.S. Singhvi, learned Senior Advocate assisted by Mr. Akhilesh Rajpurohit, Mr. Kartik Lodha & Mr. Hardik Vyas; Mr. Ashwini Kumar Matta, learned Senior Advocate, appearing on behalf of appellants submit that they have an urgency to address this Court on the stay application, as the matter involves the future of a large number of students, who have acquired Diploma/Degree and other qualifications from the Distance Education Centres of the Deemed Universities in question, and such qualifications have been nullified by the impugned order dated 08.01.2024 passed by the learned Single Judge of this Hon'ble Court.

Upon such insistence, the matter was heard at length on the stay application and the same continued even for 15 minutes after the Court hours were over.



Arguments heard and concluded on the stay application.

List the matter for pronouncement of order on stay application on 30.05.2024.



(YOGENDRA KUMAR PUROHIT),J (DR.PUSHPENDRA SINGH BHATI),J

SKant/-